

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016  
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	272,74,68,139	5	272,28,18,150	0	46,49,989	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	175,79,02,037	10	162,43,07,864	0	13,35,94,173	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1,42,02,720	1	283	0	1,42,02,437	0	9	
<b>Total</b>			449,95,72,896		434,71,26,297	0	15,24,46,599	0		



**Annexure-1**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)**

**List of secured financial creditors belonging to any class of creditors (Amount in ₹)**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					



**Annexure-2**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)**

**List of unsecured financial creditors belonging to any class of creditors**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						

(Amount in ₹)

  




**Annexure-3**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount of claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Nature of claim	Amount of claim admitted						

(Amount in ₹)



Annexure - 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC						
1	Subham Corporation Private Limited	11-11-22	110,85,44,770	110,85,44,770	Financial Creditor	0	No	47.11%	0	0	0	0	0	CCD holder
2	Mr Manav Morada	20-12-22	124,41,40,380	124,41,40,380	Financial Creditor	0	No	52.87%	0	0	0	0	0	CCD holder
3	Mr. S.B.Puri	07-01-23	4,73,715	473715	Financial Creditor	0	No	0.02%	0	0	0	0	0	CCD holder
	Navayuga Engg Co Ltd	07-01-23	33,99,58,869	33,53,08,880	Financial Creditor		Yes	0%	0	0	0	0	0	
	Mr. Chintia Sridhar	07-01-23	3,43,50,405	3,43,50,405	Financial Creditor	0	Yes	0%	0	0	0	0	0	



**Annexure 5**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable						



Annexure 6

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of representative, authorised if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						





**Annexure 7**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)**

**List of operational creditors (Government dues)**

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

(Amount in ₹)





## Annexure 8

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
1	Vajra IOT private Limited	26-10-22	9,43,76,659	3,49,04,851	Operational Creditor	0	0	No	0	0	0	5,94,71,808	0			
2	3G Cell Labs Private Limited	04-12-22	2,61,27,288	1,84,54,653	Operational Creditor	0	0	No	0	0	0	76,72,635	0			
3	Tamilnadu Generation and Distribution Corporation Limited	07-12-22	112,42,37,539	112,42,37,539	Operational Creditor	0	0	No	0	0	0	0	0			Hon'ble Madras Highcourt vide its order dt. 28.02.2013 mentioned that there is no stay hence there is no prohibition in admitting the claim
4	Navayuga Engineering Co. Ltd	07-01-23	81,32,745	81,32,745	Operational Creditor	0	0	Yes	0	0	0	0	0			
5	Arun Kapital Networks	07-01-23	2,58,229	2,58,229	Operational Creditor	0	0	No	0	0	0	0	0			



6	Expeditors International (India) Pvt Ltd	09-01-23	19,09,095	6,21,016	Operational Creditor	0	0	0	0	0	12,88,079	0
7	Nanjay Consultants	09-01-23	15,90,907	7,25,395	Operational Creditor	0	0	0	0	0	8,65,112	0
8	J Technologies India Limited	09-01-23	6,70,47,233	1,89,67,124	Operational Creditor	0	0	0	0	0	4,80,80,109	0
9	Wipro Ltd	06-01-23	38,42,12,929	36,79,96,499	Operational Creditor	0	0	0	0	0	1,62,16,430	0
10	Analogics Tech India Ltd	07-01-23	4,99,59,813	4,99,59,813	Operational Creditor	0	0	0	0	0	0	0
11	Asst Commissioner (ST), Egmore Division, Chennai	09-01-2023	50,000	50,000	Operational Creditor	0	0	0	0	0	0	0



Annexure – 9

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
1	ESI	21-10-22	283	283	Other Creditor	0	0	0	0	0		
2	EPFO	27-03-2023	1,42,02,437	0	Other Creditor	0	0	0	0	1,42,02,437	0	Claim received after 90 days from the date of commencement

(Amount in ₹)

